

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

The transfer and posting of the following officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Sh. Rajeev S/o Sh. Dilbagh Singh (E.C.-13971230)	PA in the court of Sh. Rakesh Kumar Singh, Ld. DJ-02 (NW), Rohini Courts, Delhi.	PA in the court of Ld.SCJ-cum-RC (NW), Rohini Courts, Delhi.
2	Ms. Aditi D/o Sh. Ajai Pratap Singh (E.C.-50819552)	PA in the court of Ld.SCJ-cum-RC (NW), Rohini Courts, Delhi.	PA in the court of Sh. Rakesh Kumar Singh, Ld. DJ-02 (NW), Rohini Courts, Delhi.
3	Sh. Gaurav Kanojia S/o Sh. Satish Kumar Kanojia (E.C.-23478800)	JJA in Record Room, Rohini Courts, Delhi	JJA/Asstt. in the court of 1. Ms. Shivangi Mangla, Ld. JMFC, NI Act, Digital Court-02 (NW), Rohini Courts, Delhi (in the forenoon sessions) and 2. Ms. Shruti Sharma-II, Ld. JMFC, NI Act, Digital Court-01 (NW), Rohini Courts, Delhi (in the afternoon sessions)
4	Sh. Surinder Kumar S/o Sh. Nand Kishore	Retired official (Re-engaged)/Asstt. in the court of Ms. Shivangi Mangla, Ld. JMFC NIA, Digital Court-02 (NW), Rohini Courts, Delhi.	Retired official (Re-engaged) in the Record Room, Rohini Courts, Delhi
5	Sh. Anand Ballabh S/o Sh. Bansi Lal Sanwal	Retired official (Re-engaged)/Asstt. in the court of Ms. Shruti Sharma-II, Ld. JMFC NIA, Digital Court-01 (NW), Rohini Courts, Delhi.	Retired official (Re-engaged) in the Record Room, Rohini Courts, Delhi
6	Sh. Satbir Kumar S/o Sh. Ram Singh (E.C.-21237635)	Orderly in the court of Sh. Rajinder Kumar, Ld. ASJ-05 (NW), Rohini Courts, Delhi	Orderly in the court of Ms. Susheel Bala Nagar, Ld. ASJ-01 (POCSO) (NW), Rohini Courts, Delhi
7	Sh. Rajinder Kumar S/o Sh. Mehar Chand (E.C.-34397941)	Orderly in the court of Ms. Susheel Bala Nagar, Ld. ASJ-01 (POCSO) (NW), Rohini Courts, Delhi	Orderly in the court of Sh. Rajinder Kumar, Ld. ASJ-05 (NW), Rohini Courts, Delhi

Note:- (1) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

(VIRENDER KUMAR BANSAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI


No. F2(2)/Admn.I,II&III/NW/RC/2024/ 25319-359

Date 12/08/2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I, II & III (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I, II & III (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.

12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch concerned (North-West), Rohini Courts, Delhi.

  
12.08.2024

**PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**